Travel by aircrafts of Security Forces

- †3401. SHRI JAI PARKASH AGGARWAL: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether including Prime Minister, some former Cabinet Minister have travelled abroad by aircrafts of Central Forces, especially Border Security Force during the period 1st January, 2000 to 31 st March, 2004;
 - (b) if so, the details thereof with types of different aircraft used by them;
- (c) whether some of the air travel made by them, was for purposes other than official too; and
- (d) if so, the details thereof and the amount they owe on account of such unofficial travel respectively?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) No sir.

(b) to (d) Do not arise.

Functioning of Foreigners Registration Offices

- 3402. SHRI S.M. LALJAN BASHA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) what are the steps being taken to make the Foreigners Registration Offices more efficient and transparent in their functioning;
- (b) whether Government have noted recent reports of deportations and sudden expulsions of artists etc.;
- (c) whether Government would review the present system and put in place transparent procedures to deal with honest mistake etc.;
- (d) what are the proposed changes which will ensure a transparent foreigner registration in all cities;
- (e) whether distinctions will be drawn between sensitive cases and routine cases; and

[†] Original notice of the question was received in Hindi.